Central Administrative Tribunal Principal Bench, New Delhi.

CP-461/2015 In OA-2060/2012

New Delhi this the 10th day of July, 2017

Hon'ble Sh. V. Ajay Kumar, Member (J) Hon'ble Sh. Shekhar Agarwal, Member (A)

- 1. Pramod Kumar Sharma,
 - Age 33 years, S/o Sh. B.K. Sharma, R/o Village Dattour, PO Sampla, Distt. Rohtak,

Haryana.

Mukul Bhardwaj,
Age 29 years,
S/o Sh. Suresh Kumar Bhardwaj,
R/o A-47, Rama Park,

New Delhi-110059.

.... Applicants

(through Sh. Vikram Singh for Sh. S.K. Gupta)

Versus

Sh. A.K. Garg, Secretary, Delhi Subordinate Services Selection Board, Govt. of NCT of Delhi, FC-18, Institutional Area, Karkardooma, Delhi.

Respondent

(through Sh. Amit Anand)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

Both the counsel submit that the order of this Tribunal has been complied with.

2. Accordingly, this CP is closed. Notices issued to the alleged contemnors are discharged.

(Shekhar Agarwal) Member (A) (V. Ajay Kumar) Member (J)

/ns/